



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 27.01.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Rajpal Yadav, VP			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 901/Chd/24	Sh. Pardaman Singh	B	12.11.2025	27.01.2026	Allowed
2	ITA No. 447/Chd/25	ITO Vs Sh. Raj Kumar	B	12.11.2025	27.01.2026	Dismissed
3	ITA No. 1062/Chd/25	Deptt Vs HUDA	A	24.11.2025	27.01.2026	Dismissed
4	ITA No. 610/Chd/25	Deepika Singla	A	24.11.2025	27.01.2026	Allowed
5	ITA No. 606/Chd/25	ITO Vs Goyum Screw Press	A	24.11.2025	27.01.2026	Dismissed
6	ITA No. 605/Chd/25	ITO Vs KP Exim	A	24.11.2025	27.01.2026	Dismissed
7	ITA No. 431/Chd/18	JCIT Vs Jalandhar Improvement Trust	A	24.11.2025	27.01.2026	Dismissed
Author: Sh. Rajpal Yadav, VP						
1	ITA No. 1267/Chd/25	Sh. Ankit Mittal	SMC	15.01.2026	27.01.2026	Allowed
2	ITA No. 1318/Chd/25	Usha Bansal	SMC	15.01.2026	27.01.2026	Allowed
3	ITA No. 1207/Chd/25	Smt. Jyoti	SMC	20.01.2026	27.01.2026	Partly Allowed
4	ITA No. 1496/Chd/25	-do-	SMC	20.01.2026	27.01.2026	Allowed


Assistant Registrar